

Induction of Women in Coast Guard Organisation

784. SHRI R. SURENDER REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the Coast Guard Organisation proposes to induct women officers in various streams;

(b) if so, the details of the spheres proposed to be opened to the women and the number of women officers likely to be inducted in the coming three years;

(c) whether the Coast Guard Organisation also envisages a five year plan to improve and expand its sphere of activities to meet its increasing responsibilities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) Government have approved induction of women in the officers cadre in the Coast Guard as Assistant Commandants in the General Duty, General Duty-Pilot and Law Branches on a trial basis for a period of three years. The women officers would be inducted against 10% of the sanctioned billets and the number of officers likely to be inducted in the next three years would be approximately 30.

(c) Yes, Sir.

(d) With a view to ensure the strengthening and balanced growth of the Service in terms of acquisition of ships and aircrafts, recruitment and training of manpower and the establishment of requisite shore support facilities, a Coast Guard Perspective Plan (1985—2000) has been drawn up. This Perspective Plan is being implemented through five yearly Coast Guard Development Plans. The present Coast Guard Development Plan (CGDP 1992—97) envisages a total outlay of Rs. 1223 crore for achieving the requisite force level.

Train from Bikaner to Delhi

785. SHRI DHARAM PAL SINGH MALIK : Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to introduce a direct train from Bikaner to Delhi via Bhatinda;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) There is no such proposal at present.

(b) Does not arise.

(c) Operational exigencies and resource constraints.

Electrification of Railway Section

786. SHRI SOBHANADREESWARA RAO VADDE : Will the PRIME MINISTER be pleased to state :

(a) whether the Railways have sanctioned the scheme of Electrification of Vijayawada-Guntur-Tenali Railway Section;

(b) whether Electrical Multiple Units are being operated on this route to meet the passenger traffic and reduce the pressure on the road traffic between these cities; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Vijayawada-Guntur-Tenali section is already electrified.

(b) No, Sir.

(c) Due to operational and resource constraints.

Roster Registers for Scheduled Castes/Scheduled Tribes

787. SHRI HARI KEWAL PRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether the Eastern Railway discontinued the maintenance of Roster Registers for Scheduled Castes/Scheduled Tribes both for the recruitment and promotional categories since long as brought out in the various Inspection Reports of the Railway Board;